No. 7787

Statutory Orders laid on the Table of Lok Sabha

The following Statutory Rules and Orders made under the delegated powers of legislation were laid on the Table of Lok Sabha during the 14th Session of the 17th Lok Sabha. The number assigned to each order has been indicated in the Second Column and may be quoted for purposes of reference in future:-

Sl.	Number assigned to order/Date of Publication	Brief Subject or description	Date on	Remarks
No.			which laid	
			on the	
			Table	
1	2	3	4	5
1.	<u>G.S.R.668(E)</u>	Amendments in Notification No.	04.12.2023	Published in Gazette of
	14.09.2023	G.S.R.785(E) dated 30 th June, 2017.		India, Extraordinary, Part-
				II, Section 3, sub-section
				(i).
2.	<u>G.S.R.670(E)</u>	Amendments in Notification No.	-do-	-do-
	14.09.2023	G.S.R.85(E) dated 1 st February, 2022 and		
		G.S.R.86(E) dated 1 st February, 2022.		
3.	<u>G.S.R.674(E)</u>	Amendments in Notification No.	-do-	-do-
	15.09.2023	G.S.R.476(E) dated the 6 th July, 2019.		
4.	G.S.R.703(E)	Amendments in Notification No.	-do-	-do-
	29.09.2023	G.S.R.796(E) dated the 31 st October 2022.		
5.	<u>G.S.R.727(E)</u>	Amendments in Notification No.	-do-	-do-
	09.10.2023	G.S.R.943(E) dated the 31 st December,		
		2009.		
6.	<u>G.S.R.738(E)</u>	Amendments in Notification No.	-do-	-do-
	13.10.2023	G.S.R.796(E) dated the 31 st October, 2022.		
7.	<u>G.S.R.758(E)</u>	Amendments in Notification No.	-do-	-do-
	19.10.2023	G.S.R.785(E) dated the 30 th June, 2017.		

8.	G.S.R.804(E)	Amendments in Notification No.	04.12.2023	Published in Gazette of
	28.10.2023	G.S.R.617(E) dated the 19 th August, 2023.		India, Extraordinary, Part-
		. ,		II, Section 3, sub-section
				(i).
9.	G.S.R.805(E)	Amendments in Notification No.	-do-	-do-
	28.10.2023	G.S.R.153(E) dated the 1 st March, 2011.		
10.	<u>G.S.R.711(E)</u>	Amendments in Notification No.	-do-	-do-
	29.09.2023	G.S.R.673(E) dated the 28 th June, 2017.		
11.	<u>G.S.R.759(E)</u>	Amendments in Notification No.	-do-	-do-
	19.10.2023	G.S.R.690(E) dated the 28 th June, 2017.		
12.	<u>G.S.R.762(E)</u>	Amendments in Notification No.	-do-	-do-
	19.10.2023	G.S.R.691(E) dated the 28 th June, 2017.		
13.	<u>G.S.R.765(E)</u>	Amendments in Notification No.	-do-	-do-
	19.10.2023	G.S.R.692(E) dated the 28 th June, 2017.		
14.	<u>G.S.R.768(E)</u>	Amendments in Notification No.	-do-	-do-
	19.10.2023	G.S.R.694(E) dated the 28 th June, 2017.		
15.	<u>G.S.R.771(E)</u>	Amendments in Notification No.	-do-	-do-
	19.10.2023	G.S.R.696(E) dated the 28 th June, 2017.		
16.	<u>G.S.R.774(E)</u>	Amendments in Notification No.	-do-	-do-
	19.10.2023	G.S.R.673(E) dated the 28 th June, 2017.		
17.	<u>G.S.R.777(E)</u>	Amendments in Notification No.	-do-	-do-
4.0	19.10.2023	G.S.R.674(E) dated the 28 th June, 2017.		
18.	G.S.R.780(E)	Amendments in Notification No.	-do-	-do-
4.0	19.10.2023	G.S.R.676(E) dated the 28 th June, 2017.		
19.	G.S.R.783(E)	Amendments in Notification No.	-do-	-do-
20	19.10.2023	G.S.R.677(E) dated the 28 th June, 2017.		
20.	G.S.R.689(E)	Amendments in Notification No.	-do-	-do-
21	26.09.2023	G.S.R.683(E) dated the 28 th June, 2017.	1	1
21.	G.S.R.690(E)	Amendments in Notification No.	-do-	-do-
22	26.09.2023	G.S.R.684(E) dated the 28 th June, 2017. Amendments in Notification No.	-do-	-do-
22.	G.S.R.691(E)	Amendments in Notification No. G.S.R.685(E) dated the 28 th June, 2017.	-ao-	-OO-
23.	26.09.2023 G.S.R.712(E)	Amendments in Notification No.	-do-	-do-
23.		G.S.R.666(E) dated the 28 th June, 2017.	-uo-	-uo-
24.	29.09.2023 G.S.R.760(E)	Amendments in Notification No.	-do-	-do-
Z4.	G.S.R. /60(E) 19.10.2023	G.S.R.683(E) dated the 28 th June, 2017.	-00-	-do-
25.	G.S.R.763(E)	Amendments in Notification No.	-do-	-do-
23.	9.10.2023	G.S.R.684(E) dated the 28 th June, 2017.	-uo-	-uo-
26.	G.S.R.766(E)	Amendments in Notification No.	-do-	-do-
۷٥.	19.10.2023	G.S.R.685(E) dated the 28 th June, 2017.	-uo-	-uo-
27.	G.S.R.769(E)	Amendments in Notification No.	-do-	-do-
۷,۰	19.10.2023	G.S.R.687(E) dated the 28 th June, 2017.	-40-	-40-
	17.10.2023	5.5.1007(L) dated the 20 Julie, 2017.		

28.	G.S.R.772(E)	Amendments in Notification No.	04.12.2023	Published in Gazette of
	19.10.2023	G.S.R.689(E) dated the 28 th June, 2017.		India, Extraordinary, Part-
				II, Section 3, sub-section
				(i).
29.	<u>G.S.R.775(E)</u>	Amendments in Notification No.	-do-	-do-
	19.10.2023	G.S.R.666(E) dated the 28 th June, 2017.		
30.	<u>G.S.R.778(E)</u>	Amendments in Notification No.	-do-	-do-
	19.10.2023	G.S.R.667(E) dated the 28 th June, 2017.		
31.	<u>G.S.R.781(E)</u>	Amendments in Notification No.	-do-	-do-
	19.10.2023	G.S.R.669(E) dated the 28 th June, 2017.		
32.	<u>G.S.R.784(E)</u>	Amendments in Notification No.	-do-	-do-
	19.10.2023	G.S.R.670(E) dated the 28 th June, 2017.		
33.	<u>G.S.R.713(E)</u>	Amendments in Notification No.	-do-	-do-
	29.09.2023	G.S.R.710(E) dated the 28 th June, 2017.		_
34.	<u>G.S.R.761(E)</u>	Amendments in Notification No.	-do-	-do-
	19.10.2023	G.S.R.702(E) dated the 28 th June, 2017.		
35.	<u>G.S.R.764(E)</u>	Amendments in Notification No.	-do-	-do-
	19.10.2023	G.S.R.703(E) dated the 28 th June, 2017.		
36.	<u>G.S.R.767(E)</u>	Amendments in Notification No.	-do-	-do-
	19.10.2023	G.S.R.704(E) dated the 28 th June, 2017.		
37.	<u>G.S.R.770(E)</u>	Amendments in Notification No.	-do-	-do-
20	19.10.2023	G.S.R.706(E) dated the 28 th June, 2017.		
38.	<u>G.S.R.773(E)</u>	Amendments in Notification No.	-do-	-do-
20	19.10.2023	G.S.R.708(E) dated the 28 th June, 2017.		
39.	<u>G.S.R.776(E)</u>	Amendments in Notification No.	-do-	-do-
40	19.10.2023	G.S.R.710(E) dated the 28 th June, 2017.		,
40.	<u>G.S.R.779(E)</u>	Amendments in Notification No.	-do-	-do-
41	19.10.2023	G.S.R.711(E) dated the 28 th June, 2017.	1	,
41.	G.S.R.782(E)	Amendments in Notification No.	-do-	-do-
42	19.10.2023	G.S.R.713(E) dated the 28 th June, 2017. Amendments in Notification No.	-do-	1
42.	G.S.R.785(E)	Amendments in Notification No. G.S.R.714(E) dated the 28 th June, 2017.	-ao-	-do-
43.	19.10.2023		-do-	1
43.	G.S.R.672(E)	Amendments in the Notification No.18/2022-Central Excise, dated the 19 th	-ao-	-do-
	15.09.2023			
		July, 2022 to increase the Special Additional Excise Duty on production of		
		Petroleum Crude and reduce the special		
		Additional Excise Duty on Export of		
		Aviation Turbine Fuel.		
		Aviation Turbine Tuel.		

44.	<u>G.S.R.673(E)</u> 15.09.2023	Amendments in the Notification No.04/2022-Central Excise, dated the 30 th June, 2022, to reduce the Special Additional Excise Duty on Diesel.	04.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
45.	<u>G.S.R.700(E)</u> 29.09.2023	Amendments in the Notification No.18/2022-Central Excise, dated the 19 th July, 2022 to increase the Special Additional Excise Duty on production of Petroleum Crude and reduce the Special Additional Excise Duty on export of Aviation Turbine Fuel.	-do-	-do-
46.	<u>G.S.R.701(E)</u> 29.09.2023	Amendments in the Notification No.04/2022-Central Excise, dated the 30 th June, 2022, to reduce the Special Additional Excise Duty on Diesel.	-do-	-do-
47.	<u>G.S.R.747(E)</u> 17.10.2023	Amendments in the Notification No.18/2022-Central Excise, dated the 19 th July, 2022 to reduce the Special Additional Excise Duty on production of Petroleum Crude and reduce the Special Additional Excise Duty on export of Aviation Turbine Fuel.	-do-	-do-
48.	<u>G.S.R.748(E)</u> 17.10.2023	Amendments in the Notification No.04/2022-Central Excise, dated the 30 th June, 2022, to reduce the Special Additional Excise Duty on Diesel.	-do-	-do-
49.	<u>G.S.R.810(E)</u> 31.10.2023	Amendments in the Notification No.18/2022-Central Excise, dated the 19 th July, 2022 to increase the Special Additional Excise Duty on production of Petroleum Crude and reduce the Special Additional Excise Duty on export of Aviation Turbine Fuel.	-do-	-do-
50.	<u>G.S.R.811(E)</u> 31.10.2023	Amendments in the Notification No.04/2022-Central Excise, dated the 30 th June, 2022, to reduce the Special Additional Excise Duty on Diesel.	-do-	-do-
51.	Notification No. SEBI/LAD-NRO/GN/2023/143 10.08.2023	The Securities and Exchange Board of India (Foreign Portfolio Investors) (Second Amendment) Regulations, 2023.	-do-	Published in Gazette of India, Part-III, Section 4.

52.	Notification No. NSU/DR/Publication of	Notifying Ordinances, mentioned therein,	04.12.2023	Published in Gazette of
	Ordinances/2023	of the National Sanskrit University,		India, Part-III, Section 4.
	05.09.2023	Tirupati.	0.5.1.5.0.0.0	
53.	<u>G.S.R.683(E)</u>	The Foreign Contribution (Regulation)	05.12.2023	Published in Gazette of
	25.09.2023	Amendment Rules, 2023.		India, Extraordinary, Part-
				II, Section 3, sub-section (i).
54.	S.O.3246(E)	The Plant Quarantine (Regulation of Import	-do-	Published in Gazette of
	20.07.2023	into India) (Fifth Amendment) Order, 2023.		India, Extraordinary, Part-
				II, Section 3, sub-section
				(ii).
55.	S.O.3682(E)	The Plant Quarantine (Regulation of Import	-do-	-do-
	17.08.2023	into India) (Sixth Amendment) Order,		
		2023.		
56.	<u>S.O.3945(E)</u>	The Plant Quarantine (Regulation of Import	-do-	-do-
	05.09.2023	into India) (Seventh Amendment) Order,		
57	C O 4002(E)	2023.		1
57.	S.O.4082(E)	The Plant Quarantine (Regulation of Import	-do-	-do-
	15.09.2023	into India) (Eighth Amendment) Order, 2023.		
58.	S.O.4228(E)	The Plant Quarantine (Regulation of Import	-do-	-do-
56.	26.09.2023	into India) (Ninth Amendment) Order,	-40-	-d0-
	20.07.2023	2023.		
59.	<u>S.O.4366(E)</u>	The Plant Quarantine (Regulation of Import	-do-	-do-
	06.10.2023	into India) (Tenth Amendment) Order,		
		2023.		
60.	<u>S.O.4552(E)</u>	The Plant Quarantine (Regulation of Import	-do-	-do-
	17.10.2023	into India) (Eleventh Amendment) Order,		
		2023.		
61.	S.O.4640(E)	The Plant Quarantine (Regulation of Import	-do-	-do-
	25.10.2023	into India) (Twelfth Amendment) Order,		
62	S O 4720(E)	2023.	do	do
62.	<u>S.O.4739(E)</u> 30.10.2023	The Plant Quarantine (Regulation of Import into India) (Thirteenth Amendment) Order,	-do-	-do-
	30.10.2023	2023.		
63.	S.O.4764(E)	The Plant Quarantine (Regulation of Import	-do-	-do-
05.	02.11.2023	into India) (Fourteenth Amendment) Order,	-40-	-40-
	02.11.2023	2023.		
		2023.		<u>l</u>

64.	S.O.3744(E) 22.08.2023	Notifying that the campuses established at Bhopal (Madhya Pradesh), Dharwad (Karnataka), and Guwahati (Assam) shall include as the campuses of the National Forensic Sciences University.	05.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
65.	S.O.4336(E) 04.10.2023	The Coal Mines Pension (Second Amendment) Scheme, 2023.	06.12.2023	-do-
66.	G.S.R.503(E) 13.07.2023	The Warehousing (Development and Regulation) Registration of Warehouses (Amendment) Rules, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
67.	<u>G.S.R.676(E)</u> 18.09.2023	The Warehousing (Development and Regulation) Registration of Warehouses (Amendment) Rules, 2023.	-do-	-do-
68.	G.S.R.791(E) 20.10.2023	The Warehousing (Development and Regulation) Registration of Warehouses (Second Amendment) Rules, 2023.	-do-	-do-
69.	<u>S.O.3841(E)</u> 31.08.2023	The Plywood and Wooden flush door shutters (Quality Control) Order, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
70.	S.O.3585(E) 10.08.2023	The Fire Extinguishers (Quality Control) Order, 2023.	-do-	-do-
71.	S.O.3267(E) 21.07.2023	The Bolts, Nuts and Fasteners (Quality Control) Order, 2023.	-do-	-do-
72.	<u>S.O.3139(E)</u> 14.07.2023	The Resin treated compressed wood laminates (Quality Control) Order, 2023.	-do-	-do-
73.	S.O.3140(E) 14.07.2023	The Insulated Flask, Bottles and Containers for Domestic Use (Quality Control) Order, 2023.	-do-	-do-
74.	S.O.3584(E) 10.08.2023	The Domestic Gas Stoves for use with Piped Natural Gas (Quality Control) Order, 2023.	-do-	-do-
75.	S.O.3807(E) 25.08.2023	The Solar DC Cable and Fire Survival Cable (Quality Control) Order, 2023.	-do-	-do-
76.	S.O.3641(E) 14.08.2023	The Electric Ceiling Type Fans (Quality Control) Order, 2023.	-do-	-do-

77.	<u>S.O.3806(E)</u> 25.08.2023	The Cast Iron Products (Quality Control) Order, 2023.	06.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
78.	S.O.3583(E) 10.08.2023	The Cookware and Utensils (Quality Control) Order, 2023.	-do-	-do-
79.	<u>S.O.3153(E)</u> 17.07.2023	The Welding Rods and Electrodes (Quality Control) Order, 2023.	-do-	-do-
80.	<u>S.O.3154(E)</u> 17.07.2023	The Smart Meters (Quality Control) Order, 2023.	-do-	-do-
81.	S.O.3604(E) 11.08.2023	The Wood Based Boards (Quality Control) Order, 2023.	-do-	-do-
82.	Notification No. F.No. C-1/2/(1)/2021-B AND CS(2) 15.09.2023	The Telecommunication (Broadcasting and Cable) Services Interconnection (Addressable Systems) (Fifth Amendment) Regulations, 2023.	-do-	Published in Gazette of India, Part-III, Section 4.
83.	<u>G.S.R.594(E)</u> 08.08.2023	The Indian Telegraph Right of Way (Amendment) Rules, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
84.	<u>G.S.R.788(E)</u> 20.10.2023	The Bureau of Energy Efficiency (Appointment of Members, Manner of Filing Vacancies, Fees and Allowances and Procedure For Discharging Their Functions) (Amendment), Rules, 2023.	07.12.2023	-do-
85.	Notification No. BEE/S&L/Chillers/40/2021-22. 21.09.2023	The Bureau of Energy Efficiency (Particulars and Manner of their Display on Labels of Chillers) Regulations, 2023.	-do-	Published in Gazette of India, Part-III, Section 4.
86.	Notification No. BEE/S&L/WM/06/22-23 31.10.2023	The Bureau of Energy Efficiency (Particulars and Manner of their Display on Labels of Washing Machine) Regulations, 2023.	-do-	-do-
87.	Notification No. F.No. LM/PM/0024/2020/UDAY/POL. 15.09.2023	The National Capital Territory of Delhi (Recognition of Property Rights of Residents in Unauthorised Colonies), Second Amendment, Regulations, 2023.	-do-	-do-
88.	<u>G.S.R.823(E)</u> 17.11.2023	The Drugs (Eighth Amendment) Rules, 2022.	08.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).

89.	<u>G.S.R.175(E)</u> 13.03.2023	The New Drugs and Clinical Trials (Amendment) Rules, 2023.	08.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
90.	G.S.R.409(E) 02.062023	The Medical Devices (Amendment) Rules, 2023.	-do-	-do-
91.	<u>G.S.R.410(E)</u> 02.06.2023	The Drugs (Amendment) Rules, 2023.	-do-	-do-
92.	<u>S.O.4773(E)</u> 03.11.2023	The National Commission for Allied and Healthcare Professions 6 th (Removal of Difficulties) Order, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
93.	<u>G.S.R.587(E)</u> 04.08.2023	The Competition Commission of India (Number of Additional, Joint, Deputy or Assistant Director-General, other officers and employees, their manner of appointment, qualification, salary, allowances and other terms and conditions of service) Amendment Rules, 2023.	11.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
94.	<u>G.S.R.732(E)</u> 11.10.2023	The Competition Commission of India (Number of Additional, Joint, Deputy or Assistant Director-General, other officers and employees, their manner of appointment, qualification, salary, allowances and other terms and conditions of service) Second Amendment Rules, 2023.	-do-	-do-
95.	G.S.R.795(E) 26.10.2023	The Competition (Form of Publication of Guidelines) Rules, 2023.	-do-	-do-
96.	Notification No. IBBI/2023-2024/GN/REG102 20.07.2023	The Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) (Amendment) Regulations, 2023.	-do-	Published in Gazette of India, Part-III, Section 4.
97.	Notification No. IBBI/2023-2024/GN/REG103 20.07.2023	The Insolvency and Bankruptcy Board of India (Insolvency Professionals) (Amendment) Regulations, 2023.	-do-	-do-
98.	Notification No. IBBI/2023-2024/GN/REG104 18.09.2023	The Insolvency and Bankruptcy Board of India (Insolvency Professionals) (Second Amendment) Regulations, 2023.	-do-	-do-

99.	Notification No. IBBI/2023-2024/GN/REG105 18.09.2023	The Insolvency and Bankruptcy Board of India (Model Bye-Laws and Governing Board of Insolvency Professionals Agencies) (Amendment) Regulations, 2023.	11.12.2023	Published in Gazette of India, Part-III, Section 4.
100.	Notification No. IBBI/2023-2024/GN/REG106 18.09.2023	The Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) (Second Amendment) Regulations, 2023.	-do-	-do-
101.	<u>G.S.R.833(E)</u> 10.11.2023	The Water Purification System (Regulation of Use) Rules, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
102.	<u>G.S.R.826(E)</u> 08.11.2023	The Environment (Protection) Fifth Amendment Rules, 2023.	-do-	-do-
103.	G.S.R.652(E) 04.09.2023	The Prevention of Money-laundering (Maintenance of Records) Second Amendment Rules, 2023.	-do-	-do-
104.	<u>G.S.R.745(E)</u> 17.10.2023	The Prevention of Money-laundering (Maintenance of Records) Third Amendment Rules, 2023.	-do-	-do-
105.	<u>S.O.4086(E)</u> 15.09.2023	Amendments in the Notification No. S.O.748(E) dated 3 rd August, 2001.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
106.	Notification No. 68/2023-Custom(N.T.) 21.09.2023	Notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and exported goods.	-do-	-
107.	<u>S.O.4256(E)</u> 29.09.2023	Amendments in the Notification No. S.O.748(E) dated 3 rd August, 2001.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
108.	Notification No. 73/2023-Custom(N.T.) 05.10.2023	Notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and exported goods.	-do-	-
109.	<u>S.O.4507(E)</u> 13.10.2023	Amendments in the Notification No. S.O.748(E) dated 3 rd August, 2001.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).

110.	Notification No. 76/2023-Custom(N.T.) 19.10.2023	Notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and exported goods. Amendments in the Notification No.	11.12.2023	Published in Gazette of
	S.O.4631(E) 23.10.2023	S.O.748(E) dated 3 rd August, 2001.		India, Extraordinary, Part- II, Section 3, sub-section (ii).
112.	<u>S.O.4752(E)</u> 31.10.2023	Amendments in the Notification No. S.O.748(E) dated 3 rd August, 2001.	-do-	-do-
113.	Notification No. 81/2023-Custom(N.T.) 02.11.2023	Notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and exported goods.	-do-	-
114.	<u>S.O.4938(E)</u> 16.11.2023	Amendments in the Notification No. S.O.748(E) dated 3 rd August, 2001.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
115.	Notification No. 83/2023-Custom(N.T.) 15.11.2023	Notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and exported goods.	-do-	-
116.	Notification No. 84/2023-Custom(N.T.) 16.11.2023	Notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and exported goods.	-do-	-
117.	<u>S.O.5061(E)</u> 28.11.2023	Amendments in the Notification No. S.O.748(E) dated 3 rd August, 2001.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
118.	<u>S.O.5118(E)</u> 30.11.2023	Amendments in the Notification No. S.O.748(E) dated 3 rd August, 2001.	-do-	-do-
119.	<u>G.S.R.585(E)</u> 03.08.2023	The Deferred Payment of Import Duty (Amendment) Rules, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
120.	<u>G.S.R.792E)</u> 20.10.2023	Amendments in the Notification No. G.S.R.55(E) dated the 28 th January, 2020.	-do-	-do-
121.	<u>G.S.R.872E)</u> 30.11.2023	Amendments in the Notification No. G.S.R.328(E) dated the 30 th April, 2022.	-do-	-do-

122.	<u>S.O.3421(E)</u> 31.07.2023	Seeking to notify the provisions of Section 123 of the Finance Act, 2021.	11.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
123.	<u>S.O.3422(E)</u> 31.07.2023	Seeking to notify the provisions of Sections 137 to 162 of the Finance Act, 2023.	-do-	-do-
124.	S.O.3423(E) 31.07.2023	Seeking to notify special procedure to be followed by a registered person pursuant to the directions of the Hon'ble Supreme Court in the case of Union of India v/s Filco Trade Centre Pvt. Ltd., SLP (C) No. 32709-32710/2018.	-do-	-do-
125.	<u>S.O.3424(E)</u> 31.07.2023	Seeking to notify special procedure to be followed by a registered person engaged in manufacturing of certain goods.	-do-	-do-
126.	<u>G.S.R.574(E)</u> 31.07.2023	Amendments in the Notification No. 27/2022 dated 26.12.2022.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
127.	<u>G.S.R.575(E)</u> 31.07.2023	Seeking to exempt the registered person whose aggregate turnover in the financial year 2022-2023 is up to two crore rupees, from filing annual return for the said financial year.	-do-	-do-
128.	<u>G.S.R.576(E)</u> 31.07.2023	Seeking to notify "Accounts Aggregator" as the systems with which information may be shared by the common portal under section 158A of the Central Goods and Services Tax Act, 2017.	-do-	-do-
129.	<u>G.S.R.577(E)</u> 31.07.2023	Seeking to waive the requirement of mandatory registration under section 24(ix) of CGST Act for person supplying goods through ECOs, subject to certain conditions.	-do-	-do-
130.	<u>G.S.R.578(E)</u> 31.07.2023	Seeking to notify all goods or services which may be exported on payment of integrated tax and on which the supplier of such goods or services, mentioned therein, may claim the refund of tax so paid.	-do-	-do-

131.	S.O.3420(E)	Seeking to appoint common adjudicating	11.12.2023	Published in Gazette of
	31.07.2023	authority in respect of show cause notices		India, Extraordinary, Part-
		in favour of against M/s BSH Household		II, Section 3, sub-section
		Appliances Manufacturing Pvt Ltd.		(ii).
132.	G.S.R.588(E)	Seeking to notify special procedure to be	-do-	Published in Gazette of
	04.08.2023	followed by the electronic commerce		India, Extraordinary, Part-
		operators in respect of supplies of goods		II, Section 3, sub-section
		through them by composition taxpayers.		(i).
133.	G.S.R.589(E)	Seeking to notify special procedure to be	-do-	-do-
	04.08.2023	followed by the electronic commerce		
		operators in respect of supplies of goods		
		through them by unregistered persons.		
134.	<u>G.S.R.590(E)</u>	The Central Goods and Services Tax	-do-	-do-
	04.08.2023	(Second Amendment) Rules, 2023.		
135.	<u>G.S.R.657(E)</u>	The Central Goods and Services Tax (Third	-do-	-do-
	06.09.2023	Amendment) Rules, 2023.		
136.	<u>S.O.4090(E)</u>	Seeking to appoint common adjudicating	-do-	Published in Gazette of
	18.09.2023	authority in respect of show cause notice		India, Extraordinary, Part-
		issued in favour of M/s Inkuat Infrasol Pvt.		II, Section 3, sub-section
		Ltd.		(ii).
137.	<u>S.O.4219(E)</u>	Amendments in Notification No. 3424(E)	-do-	-do-
	25.09.2023	dated 31 st July, 2023.		
138.	<u>G.S.R.704(E)</u>	Appointing the 1 st day of October, 2023, as	-do-	Published in Gazette of
	29.09.2023	the date on which the provisions of the		India, Extraordinary, Part-
		Central Goods and Services Tax		II, Section 3, sub-section
		(Amendment) Act, 2023 shall come into		(i).
		force.		
139.	G.S.R.705(E)	Seeking to notify supply of online money	-do-	-do-
	29.09.2023	gaming, supply of online gaming other than		
		online money gaming and supply of		
		actionable claims in casinos under sub-		
		section (5) of Section 15 of the Central		
		Goods and Services Tax Act, 2017.		
140.	<u>G.S.R.706(E)</u>	Amendments in Notification No.	-do-	-do-
	29.09.2023	G.S.R.1422(E) dated the 15 th November,		
		2017.		
141.	<u>G.S.R.707(E)</u>	The Central Goods and Services Tax (Third	-do-	-do-
	29.09.2023	Amendment) Rules, 2023.		
142.	<u>G.S.R.798(E)</u>	The Central Goods and Services Tax	-do-	-do-
	26.10.2023	(Fourth Amendment) Rules, 2023.		

143.	<u>S.O.4767(E)</u> 02.11.2023	Seeking to notify a special procedure for condonation of delay in filing of appeals against demand orders passed until 31 st March, 2023.	11.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
144.	<u>S.O.4073(E)</u> 14.09.2023	Notifying constitution of 31 State Benches of the Goods and Services Tax Appellate Tribunal at various locations of Country.	-do-	-do-
145.	<u>G.S.R.846(E)</u> 17.11.2023	Amendments in Notification No. G.S.R.903(E) dated 26 th December, 2022.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
146.	G.S.R.793(E) 25.10.2023	The Goods and Services Tax Appellate Tribunal (Appointment and Conditions of Service of President and Members) Rules, 2023.	-do-	-do-
147.	<u>G.S.R.708(E)</u> 29.09.2023	Appointing the 1 st day of October, 2023, as the date on which the provisions of the Integrated Goods and Services Tax (Amendment) Act, 2023 shall come into force.	-do-	-do-
148.	<u>G.S.R.709(E)</u> 29.09.2023	Seeking to notify supply of online money gaming as the supply of goods on import of which, integrated tax shall be levied and collected.	-do-	-do-
149.	<u>G.S.R.710(E)</u> 29.09.2023	Notifying the Principal Commissioner of Central Tax, Bengaluru West and all the officers subordinate to him as the officers empowered to grant registration in case of supply of online money gaming for overseas supplier of online money gaming.	-do-	-do-
150.	<u>G.S.R.797(E)</u> 26.10.2023	Notifying supplies and class of registered person eligible for refund under Integrated Goods and Services Tax route.	-do-	-do-
151.	G.S.R.836(E) 16.11.2023	Amendments in the Notification No. G.S.R.584(E), dated 19 th July, 2022.	-do-	-do-
152.	<u>G.S.R.837(E)</u> 16.11.2023	Amendments in the Notification No. G.S.R.492(E), dated 30 th June, 2022.	-do-	-do-
153.	<u>G.S.R.871(E)</u> 30.11.2023	Amendments in the Notification No. G.S.R.584(E) dated the 19 th July, 2022.	-do-	-do-

156. <u>Notific</u> 157.	Cation No. SEBI/LAD-NRO/GN/2023/146 17.08.2023 Cation No. SEBI/LAD-NRO/GN/2023/148 22.08.2023 G.S.R.579(E) 01.08.2023 G.S.R.595(E)	Regulations, 2023. The Securities and Exchange Board of India (Facilitation and Grievance Redressal Mechanism) (Amendment) Regulations, 2023. The Securities Contracts (Regulation) (Stock Exchanges and Clearing Corporation) (Third Amendment) Regulations, 2023. The Income Tax (Fourteenth Amendment) Rules, 2023.	-do-	-do- Published in Gazette of
156. <u>Notific</u> 157.	17.08.2023 <u>eation No. SEBI/LAD-NRO/GN/2023/148</u> 22.08.2023 <u>G.S.R.579(E)</u> 01.08.2023	India (Facilitation and Grievance Redressal Mechanism) (Amendment) Regulations, 2023. The Securities Contracts (Regulation) (Stock Exchanges and Clearing Corporation) (Third Amendment) Regulations, 2023. The Income Tax (Fourteenth Amendment)		
157.	22.08.2023 <u>G.S.R.579(E)</u> 01.08.2023	2023. The Securities Contracts (Regulation) (Stock Exchanges and Clearing Corporation) (Third Amendment) Regulations, 2023. The Income Tax (Fourteenth Amendment)		
157.	22.08.2023 <u>G.S.R.579(E)</u> 01.08.2023	(Stock Exchanges and Clearing Corporation) (Third Amendment) Regulations, 2023. The Income Tax (Fourteenth Amendment)		
158.	<u>G.S.R.579(E)</u> 01.08.2023	Corporation) (Third Amendment) Regulations, 2023. The Income Tax (Fourteenth Amendment)	-do-	Published in Gazette of
158.	01.08.2023	The Income Tax (Fourteenth Amendment)	-do-	Published in Gazette of
158.	01.08.2023			l I
	G S P 505(E)			India, Extraordinary, Part-
	G S D 505(E)			II, Section 3, sub-section (i).
1.50		The Income Tax (Fifteenth Amendment)	-do-	-do-
	09.08.2023	Rules, 2023.		
159.	G.S.R.604(E)	The Income Tax (Sixteenth Amendment)	-do-	-do-
160	16.08.2023 G.S.R.607(E)	Rules, 2023. The Income Tax (Seventeenth Amendment)	-do-	-do-
100	17.08.2023	Rules, 2023.	-40-	-40-
161.	G.S.R.615(E)	The Income Tax (Eighteenth Amendment)	-do-	-do-
	18.08.2023	Rules, 2023.		
162.	<u>G.S.R.630(E)</u>	The Income Tax (Ninteenth Amendment)	-do-	-do-
	28.08.2023	Rules, 2023.		
163.	G.S.R.637(E)	The Income Tax (Twentieth Amendment)	-do-	-do-
164.	31.08.2023 G.S.R.685(E)	Rules, 2023. The Income Tax (Twenty first	-do-	-do-
104.	25.09.2023	Amendment), Rules, 2023.	-do-	-do-
165.	G.S.R.697(E)	The Income Tax (Twenty Second	-do-	-do-
100.	27.09.2023	Amendment), Rules, 2023.		
166.	G.S.R.702(E)	The Income Tax (Twenty-Third	-do-	-do-
	29.09.2023	Amendment), Rules, 2023.		
167.	<u>G.S.R.728(E)</u>	The Income Tax (Twenty-fourth	-do-	-do-
1.50	10.10.2023	Amendment), Rules, 2023.		
168.	G.S.R.740(E)	The Income Tax (Twenty-fifth	-do-	-do-
169.	16.10.2023	Amendment), Rules, 2023. The Income Tax (Twenty Sixth	-do-	-do-
109.	<u>G.S.R.786(E)</u> 19.10.2023	The Income Tax (Twenty Sixth Amendment), Rules, 2023.	-ao-	-uo-

170.	<u>G.S.R.699(E)</u> 27.09.2023	The Coinage (Issue of Commemorative coin on the occasion of Centenary Year of Kaivalyadhama) Rules, 2023.	11.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
171.	<u>G.S.R.716(E)</u> 03.10.2023	The Coinage (Issue of Commemorative coin on the occasion of 500 th Birth Anniversary of Rani Durgavati) Rules, 2023.	-do-	-do-
172.	<u>G.S.R.867(E)</u> 29.11.2023	The Coinage (Issue of Commemorative coin to commemorate on the occasion of Platinum Jubilee of Armed Forces Medical College, Pune) Rules, 2023.	-do-	-do-
173.	<u>G.S.R.844(E)</u> 17.11.2023	The Coinage (Issue of Commemorative coin to commemorate on the occasion of Platinum Jubilee of National Defence Academy, Khadakwasla, Pune) Rules, 2023.	-do-	-do-
174.	<u>G.S.R.855(E)</u> 21.11.2023	The Coinage (Issue of Commemorative coin to commemorate on the occasion of 525 th Birth Anniversary of Saint Meera Bai) Rules, 2023.	-do-	-do-
175.	<u>G.S.R.620(E)</u> 24.08.2023	The National Savings Time Deposit (Third Amendment) Scheme, 2023.	-do-	-do-
176.	<u>G.S.R.621(E)</u> 24.08.2023	The National Savings Recurring Deposit (Second Amendment) Scheme, 2023.	-do-	-do-
177.	<u>G.S.R.818(E)</u> 06.11.2023	The National Savings Recurring Deposit (Third Amendment) Scheme, 2023.	-do-	-do-
178.	<u>G.S.R.829(E)</u> 09.11.2023	The Senior Citizens' Savings (Fourth Amendment) Scheme, 2023.	-do-	-do-
179.	<u>G.S.R.830(E)</u> 09.11.2023	The National Savings Time Deposit (Fourth Amendment) Scheme, 2023.	-do-	-do-
180.	<u>G.S.R.831(E)</u> 09.11.2023	The Public Provident Fund (Amendment) Scheme, 2023.	-do-	-do-
181.	Notification No. IFSCA/2023-24/GN/REG042 27.10.2023	The International Financial Services Centres Authority (Investment by International Financial Services Centre Insurance Office) (Amendment) Regulations, 2023.	-do-	Published in Gazette of India, Part-III, Section 4.
182.	Notification No. SEBI/LAD-NRO/GN/2023/140 24.07.2023	The Securities and Exchange Board of India (Stock Brokers) (Second Amendment) Regulations, 2023.	-do-	-do-

183.	Notification No. SEBI/LAD-NRO/GN/2023/147 22.08.2023	The Securities and Exchange Board of India (Depositories and Participants)	11.12.2023	Published in Gazette of India, Part-III, Section 4.
184.	Notification No. SEBI/LAD-NRO/GN/2023/154 09.10.2023	(Second Amendment) Regulations, 2023. The Securities and Exchange Board of India (Investment Advisers) (Amendment)	-do-	-do-
185.	Notification No. SEBI/LAD-NRO/GN/2023/156 20.10.2023	Regulations, 2023. The Securities and Exchange Board of India (Employees' Service) (Second Amendment) Regulations, 2023.	-do-	-do-
186.	Notification No. F.No. 1-1/2023/(IC-FHEI) 08.11.2023	The University Grants Commission (Setting up and Operation of Campuses of Foreign Higher Educational Institutions in India) Regulations, 2023.	-do-	-do-
187.	Notification No. F.No. 4-1/2023-CU.II. 19.10.2023	The Delhi University (Amendment) Statutes, 2023.	-do-	-do-
188.	Notification No. F.No. – 27021/2022- <u>Estt./CSU/Ordinances</u> 17.10.2023	The Ordinances of Central Sanskrit University, Delhi.	-do-	-do-
189.	Notification No. 45 14.11.2008	The National Bank for Agriculture and Rural Development (Amendment) General Regulations, 2008.	-do-	Published in weekly Gazette of India, Part-III, Section 4.
190.	Notification No. 43 24.10.2015	The National Bank for Agriculture and Rural Development (Additional) General (Amendment) Regulations, 2015.	-do-	-do-
191.	Notification No. NB.Secy/C-4/2018-19. 23.05.2018	The National Bank for Agriculture and Rural Development (Additional) General (Amendment) Regulations, 2018.	-do-	-do-
192.	Notification No. F.No. IRDAI/Reg/5/193/2023. 23.08.2023	The Insurance Regulatory and Development Authority of India (Reinsurance) (Amendment) Regulations, 2023.	-do-	Published in Gazette of India, Part-III, Section 4.
193.	Notification No. F.No. HO:HRM:PEN:115:3263(E) 07.11.2023	The Bank of Baroda (Employees') Pension (Amendment) Regulations, 2023.	-do-	-do-
194.	Notification No. F.No. HO:HRM:TBD:2023-24:319 19.10.2023	The Bank of India (Employees') Pension (Amendment) Regulations, 2023.	-do-	-do-
195.	Notification No. F.No. AX1/ST/Pension <u>Reg./1524/2022-23</u> 19.10.2023	The Bank of Maharashtra (Employees') Pension (Amendment) Regulations, 2023.	-do-	-do-
196.	Notification No. F.No. HRW IRS 228A PS 886 2023 09.08.2023	The Canara Bank (Employees') Pension (Amendment) Regulations, 2023.	-do-	-do-
197.	Notification No. F.No. 395(E) 11.10.2023	The Central Bank of India (Employees') Pension (Amendment) Regulations, 2023.	-do-	-do-

198.	Notification No. F.No. Pen/01/2023(E)	The Indian Bank (Employees') Pension	11.12.2023	Published in Gazette of
	11.10.2023	(Amendment) Regulations, 2023.		India, Part-III, Section 4.
199.	Notification No. F.No. HRMD/PEN/001/2023	The Indian Overseas Bank (Employees')	-do-	-do-
	08.11.2023	Pension (Amendment) Regulations, 2023.		
200.	Notification No. F.No. HO:Pension/Misc/2023 (E)	The Punjab National Bank (Employees')	-do-	-do-
	11.08.2023	Pension (Amendment) Regulations, 2023.		
201.	Notification No. F.No. PSB/PEN/AMEND/1/2023	The Punjab and Sind Bank (Employees')	-do-	-do-
	<u>(E)</u>	Pension (Amendment) Regulations, 2023.		
	04.08.2023			
202.	Notification No. F.No. HOPSD/ Pension/ 2023-24/67	The UCO Bank (Employees') Pension	-do-	-do-
	31.08.2023	(Amendment) Regulations, 2023.		
203.	Notification No. F.No. UBI/HR/22300 (E)	The Union Bank of India (Employees')	-do-	-do-
	18.10.2023	Pension (Amendment) Regulations, 2023.		
204.	Notification No. F.No. HO:HR:IL:2023-2024:422	The Bank of India Officer Employees'	-do-	-do-
	03.11.2023	(Discipline and Appeal) Amendment		
		Regulations, 2023.		
205.	Notification No. F.No. BCC:HRM:115:403	The Bank of Baroda Officer Employees'	-do-	-do-
	03.08.2023	(Discipline and Appeal) Amendment		
		Regulations, 2023.		
206.	Notification No. F.No. 01/NaBFID/2023-24.	The National Bank for Financing	-do-	-do-
	06.10.2023	Infrastructure and Development (terms and		
		conditions of service of officers and		
		employees') Regulations, 2023.		
207.	Notification No. CO.HRMD No.	The Reserve Bank of India Pension	-do-	-do-
	<u>S9781/21.01.000/2023-24</u>	(Amendment) Regulations, 2023.		
	08.11.2023			
208.	<u>G.S.R.121</u>	The Cable Television Networks	12.12.2023	Published in weekly
	23.09.2023	(Amendment) Rules, 2023.		Gazette of India, Part-II,
				Section 3, sub-section (i).
209.	G.S.R.719(E)	The Cable Television Networks (Second	-do-	Published in Gazette of
	05.10.2023	Amendment) Rules, 2023.		India, Extraordinary, Part-
				II, Section 3, sub-section
				(i).
210.	<u>G.S.R.193(E)</u>	The Animal Birth Control Rules, 2023.	-do-	-do-
	16.03.2023			
211.	<u>G.S.R.208(E)</u>	The Prevention of Cruelty to Animals	-do-	-do-
	21.03.2023	(Animals Husbandry Practices and		
		Procedures) Rules, 2023.		
212.	G.S.R.800(E)	The Border Security Force, Air Wing	-do-	-do-
	27.10.2023	Officers (Group 'A' Combatised posts)		
		Cadre, Recruitment Rules, 2023.		

213.	<u>G.S.R.817(E)</u> 06.11.2023	The Ministry of Home Affairs, Central Reserve Police Force, Sub-Inspector (Ministerial), Inspector (Ministerial) and Subedar Major (Ministerial), Group 'B' Post, Recruitment Rules, 2023.	12.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
214.	<u>G.S.R.840(E)</u> 16.11.2023	The Central Reserve Police Force, Tradesmen Cadre (Group 'C' Posts) Recruitment Rules, 2023.	-do-	-do-
215.	<u>G.S.R.794(E)</u> 26.10.2023	The Insecticides (Fifth Amendment) Rules, 2023.	-do-	-do-
216.	<u>G.S.R.827(E)</u> 08.11.2023	The Insecticides (Sixth amendment) Rules, 2023.	-do-	-do-
217.	<u>S.O.3831(E)</u> 29.08.2023	The Fertiliser (Inorganic, Organic or Mixed) (Control) (Seventh) Amendment Order, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
218.	S.O.4251(E) 27.09.2023	The Fertiliser (Inorganic, Organic or Mixed) (Control) (Eighth) Amendment Order, 2023.	-do-	-do-
219.	S.O.4645(E) 25.10.2023	The Fertiliser (Inorganic, Organic or Mixed) (Control) (Ninth) Amendment Order, 2023.	-do-	-do-
220.	S.O.4294(E) 03.10.2023	The Insecticides (Prohibition) Order, 2023.	-do-	-do-
221.	S.O.5051(E) 24.11.2023	The Fertiliser (Inorganic, Organic or Mixed) (Control) (Tenth) Amendment Order, 2023.	-do-	-do-
222.	<u>G.S.R.862(E)</u> 23.11.2023	The Indian Forest Service (Probationers' Training and Evaluation) Rules, 2023.	13.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
223.	G.S.R.863(E) 23.11.2023	The Indian Forest Service (Probation) Amendment Rules, 2023.	-do-	-do-
224.	<u>G.S.R.682(E)</u> 22.09.2023	The Atomic Minerals Concession (Amendment) Rules, 2023.	-do-	-do-

225.	<u>G.S.R.736(E)</u> 12.10.2023	Amendments in the Second Schedule, mentioned therein, to the Mines and Minerals (Development and Regulation) Act, 1957.	13.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
226.	<u>G.S.R.737(E)</u> 12.10.2023	The Minerals (Other than Atomic and Hydro Carbons Energy Mineral) Concession (Amendment) Rules, 2023.	-do-	-do-
227.	<u>G.S.R.870(E)</u> 30.11.2023	The Indian Railways (Open Lines) General (Third Amendment) Rules, 2023.	-do-	-do-
228.	G.S.R.334(E) 01.05.2023	The Special Economic Zones (Second Amendment) Rules, 2023.	-do-	-do-
229.	<u>G.S.R.481(E)</u> 05.07.2023	The Special Economic Zones (Third Amendment) Rules, 2023.	-do-	-do-
230.	<u>G.S.R.824(E)</u> 07.11.2023	The Special Economic Zones (Fourth Amendment) Rules, 2023.	-do-	-do-
231.	G.S.R.819(E) 06.11.2023	The Rubber (Amendment) Rules, 2023.	-do-	-do-
232.	<u>S.O.4647(E)</u> 25.10.2023	The Bottled water dispensers (Quality Control) Order, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
233.	<u>S.O.4649(E)</u> 25.10.2023	The Helmet for Police Force, Civil Defence and Personal Protection (Quality Control) Order, 2023.	-do-	-do-
234.	S.O.5029(E) 23.11.2023	The Legal Metrology – material measures of Length (Quality Control) Order, 2023.	-do-	-do-
235.	<u>S.O.5022(E)</u> 22.11.2023	The Steel Wires or Strands, Nylon or Wire Ropes and Wire mesh (Quality Control) Order, 2023.	-do-	-do-
236.	<u>S.O.4646(E)</u> 25.10.2023	The Door Fittings (Quality Control) Order, 2023.	-do-	-do-
237.	<u>S.O.4596(E)</u> 20.10.2023	The Drums and Tins (Quality Control) Order, 2023.	-do-	-do-
238.	<u>S.O.4595(E)</u> 20.10.2023	The Copper Products (Quality Control) Order, 2023.	-do-	-do-
239.	<u>S.O.4242(E)</u> 27.09.2023	The Precision Roller and Bush Chains, attachments and associated chain sprockets (Quality Control) Order, 2023.	-do-	-do-

240.	S.O.4240(E) 27.09.2023	The Miscellaneous Steel Products (Quality Control) Order, 2023.	13.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
241.	S.O.4241(E) 27.09.2023	The Aluminium and Aluminium Alloy Products (Quality Control) Order, 2023.	-do-	-do-
242.	<u>S.O.4243(E)</u> 27.09.2023	The Self-Contained Drinking Water Cooler (Quality Control) Order, 2023.	-do-	-do-
243.	S.O.4092(E) 18.09.2023	The Flux Cored Solder Wire (Quality Control) Order, 2023.	-do-	-do-
244.	<u>G.S.R.809(E)</u> 31.10.2023	The Indian Post Office (Fifth Amendment) Rules, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
245.	<u>G.S.R.734(E)</u> 12.10.2023	Amendments in the Notification No. G.S.R.490(E) dated 13 th July, 2007.	18.12.2023	-do-
246.	Notification No. F.No.104/43/Accts1(A) 26.09.2023	Annual Report of the Institute of Company Secretaries of India for the year ended 31 May, 2023.	-do-	Published in Gazette of India, Part-III, Section 4.
247.	Notification No. 1-CA(7)/201A/2023 21.08.2023	Corrigendum to the Notification No. 1-CA(7)/201/2023 dated 22 nd June, 2023.	-do-	-do-
248.	<u>G.S.R.622(E)</u> 24.08.2023	Amendments in the Notification No. G.S.R.38(E) dated 19 th January, 2011.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
249.	<u>S.O.4455(E)</u> 12.10.2023	Amendments in the Notification No. G.S.R.38(E) dated 19 th January, 2011.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
250.	S.O.4999(E) 21.11.2023	Amendments in the Notification No. S.O.1591(E) dated 12 th April, 2019.	-do-	-do-
251.	Notification No. 1-CA(5)/74/2023 27.09.2023	Annual Report of the Institute of Chartered Accountants of India for the year ended 31 st March, 2023.	-do-	Published in Gazette of India, Part-III, Section 4.
252.	<u>G.S.R.743(E)</u> 16.10.2023	Amendments in the Notification No. G.S.R.787(E) dated 15 th October, 2015.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).

253.	G.S.R.741(E)	Establishing a Tribunal consisting of the	18.12.2023	Published in Gazette of
	16.10.2023	persons, mentioned therein, to decide any		India, Extraordinary, Part-
		dispute arising under section 10A of the		II, Section 3, sub-section
		Cost and Works Accountants Act, 1959 in		(i).
		the matter of election to the Council of the		
		Institute of Cost Accountants of India held		
		in July, 2023.		
254.	Notification No. G/20-CWA/9/2023	Annual Report of the Institute of Cost	-do-	Published in Gazette of
	25.09.2023	Accountants of India for the year ended 31 st		India, Part-III, Section 4.
		March, 2023.		
255.	Notification No. IMU/HQ/ADM/Notification/2023/01	The Ph.D Ordinance-Minimum Standards	-do-	-do-
	21.07.2023	and Procedures for Award of Ph.D Degree		
		(Ordinance 01 of 2023).		
256.	Notification No. IMU/HQ/ADM/Notification/2023/01	The M.S. (Minimum Standards and	-do-	-do-
	21.07.2023	Procedures for Award of MS) (Ordinance		
257	C C D 20(/E)	02 of 2023).	1	D-11: 1 1 : C - # C
257.	<u>G.S.R.396(E)</u> 26.05.2022	The Airports Economic Regulatory Authority (Secretary) Recruitment Rules,	-do-	Published in Gazette of
	26.03.2022	2022.		India, Extraordinary, Part- II, Section 3, sub-section
		2022.		(i).
258.	G.S.R.725(E)	The National Highways Fee (Determination	-do-	-do-
250.	06.10.2023	of Rates and Collection) Amendment	do	do
	00.10.2023	Rules, 2023.		
259.	Notification No. JERC/JKL/REG/2023/12	The Joint Electricity Regulatory	-do-	Published in Gazette of
	09.11.2023	Commission for the UT of J&K and the UT		India, Part-III, Section 4.
		of Ladakh (Guidelines for Load Forecasts,		
		Resources Plans, and Power Procurement		
		Process) Regulations, 2023.		
260.	Notification No. JERC-JKL/REG/2023/13	The Joint Electricity Regulatory	-do-	-do-
	10.11.2023	Commission for the UT of Jammu &		
		Kashmir and the UT of Ladakh (Terms and		
		Conditions for Determination of Multi Year		
		Generation Transmission Distribution		
261	N. C. C. N. EN. IED C 45/4010	Tariff) Regulations, 2023.	1	1
261.	Notification No. F.No. JERC-25/2019 25.07.2023	The Joint Electricity Regulatory	-do-	-do-
	25.07.2023	Commission for the State of Goa and Union Territories (Terms and Conditions for		
		Tariff determination from Renewable		
		Energy Sources) Regulations, 2019.		
262.	Notification No. JERC-8/2009	The Joint Electricity Regulatory	-do-	-do-
202.	03.08.2023	Commission (Appointment of Consultants)	-40-	-40-
	03.00.2023	(Second Amendment) Regulations, 2023.		
		(Second Amendment) Regulations, 2023.		

263.	Notification No. JERC-28/2021 22.08.2023	The Joint Electricity Regulatory Commission for the State of Goa and Union Territories (Generation, Transmission and Distribution Multi Year Tariff) (first amendment) Regulations, 2023.	18.12.2023	Published in Gazette of India, Part-III, Section 4.
264.	<u>G.S.R.649(E)</u> 01.09.2022	The Electricity (Third Amendment) Rules, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
265.	Notification No. L-1/250/2019/CERC1 27.10.2023	The Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) (Third Amendment) Regulations, 2023.	-do-	Published in Gazette of India, Part-III, Section 4.
266.	Notification No. L-1/250/2019/CERC 27.10.2023	The Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) (Second Amendment) Regulations, 2023.	-do-	-do-
267.	G.S.R.813(E) 31.10.2023	The Income Tax (Twenty-Seventh Amendment), Rules, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
268.	<u>G.S.R.884(E)</u> 07.12.2023	Seeking to exempt the applicable import duty of 50% on imports of Yellow Peas with effect from the 08.12.2023 and up to 31.03.2024.	-do-	-do-
269.	Notification No. SEBI/LAD-NRO/GN/2023/142 09.08.2023	The Securities and Exchange Board of India (Settlement Proceedings) (Second Amendment) Regulations, 2023.	-do-	Published in Gazette of India, Part-III, Section 4.
270.	Notification No. SEBI/LAD-NRO/GN/2023/144 17.08.2023	The Securities and Exchange Board of India (Real Estate Investment Trusts) (Second Amendment) Regulations, 2023.	-do-	-do-
271.	Notification No. SEBI/LAD-NRO/GN/2023/145 17.08.2023	The Securities and Exchange Board of India (Infrastructure Investment Trusts) (Second Amendment) Regulations, 2023.	-do-	-do-
272.	Notification No. SEBI/LAD-NRO/GN/2023/149 23.08.2023	The Securities and Exchange Board of India (Listing obligations and Disclosure Requirements) (Third Amendment) Regulations, 2023.	-do-	-do-
273.	Notification No. SEBI/LAD-NRO/GN/2023/151 20.09.2023	The Securities and Exchange Board of India (Listing obligations and Disclosure Requirements) (Fourth Amendment) Regulations, 2023.	-do-	-do-

274.	Notification No. SEBI/LAD-NRO/GN/2023/155 09.10.2023	The Securities and Exchange Board of India (Listing obligations and Disclosure Requirements) (Fifth Amendment) Regulations, 2023.	18.12.2023	Published in Gazette of India, Part-III, Section 4.
275.	Notification No. SEBI/LAD-NRO/GN/2023/157 20.10.2023	The Securities and Exchange Board of India (Investor Protection and Education Fund) (Second Amendment) Regulations, 2023.	-do-	-do-
276.	Notification No. SEBI/LAD-NRO/GN/2023/158 20.10.2023	The Securities and Exchange Board of India (Listing obligations and Disclosure Requirements) (Sixth Amendment) Regulations, 2023.	-do-	-do-
277.	Notification No. SEBI/LAD-NRO/GN/2023/159 20.10.2023	The Securities and Exchange Board of India (Infrastructure Investment Trusts) (Third Amendment) Regulations, 2023.	-do-	-do-
278.	Notification No. SEBI/LAD-NRO/GN/2023/160 20.10.2023	The Securities and Exchange Board of India (Real Estate Investments Trusts) (Third Amendment) Regulations, 2023.	-do-	-do-
279.	Notification No. FEMA/396(2)/2023-RB. 20.10.2023	The Foreign Exchange Management (Debt Instruments) (Second Amendment) Regulations, 2023.	-do-	-do-
280.	G.S.R.302(E) 20.04.2022	The Indian Institutes of Management (Amendment) Rules, 2022.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
281.	<u>G.S.R.834(E)</u> 11.11.2023	The Indian Institutes of Management (Amendment) Rules, 2023.	-do-	-do-
282.	<u>G.S.R.623(E)</u> 25.08.2023	The Council of Architecture (Amendment) Rules, 2023.	-do-	-do-
283.	Notification No. PNB/DAC/P-7/2000 16.09.2000	The Punjab National Bank (Officer Employees' (Acceptance of Jobs in Private Sector Concerns after Retirement) Regulations, 2000.	-do-	Published in Gazette of India, Part-III, Section 4.
284.	Notification No. CDO/OM/SM/16/SPL/1042 20.08.2015	The State Bank of India Employees' Provident Fund Regulations, 2015.	-do-	-do-
285.	Notification No. F.No. S-14014/14/2022-Ins.I(E) 30.11.2023	The Life Insurance Corporation of India (shareholders' director) Regulations, 2023.	-do-	-do-
286.	<u>G.S.R.608(E)</u> 17.08.2023	The Life Insurance Corporation of India (Daily Allowance and Hotel Charges to Employees on Tour) Amendment Rules, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).

287.	G.S.R.609(E)	The Life Insurance Corporation of India	18.12.2023	Published in Gazette of
	17.08.2023	Class III and Class IV Employees (Revision	1011212020	India, Extraordinary, Part-
	2,100.2020	of Terms and Conditions of Service)		II, Section 3, sub-section
		Amendment Rules, 2023.		(i).
288.	G.S.R.610(E)	The Life Insurance Corporation of India,	-do-	-do-
	17.08.2023	Class I Officers (Revision of Terms and		
		Conditions of Service) Amendment Rules,		
		2023.		
289.	G.S.R.611(E)	The Life Insurance Corporation of India	-do-	-do-
	17.08.2023	(Staff) Amendment Rules, 2023.		
290.	<u>G.S.R.662(E)</u>	The Life Insurance Corporation of India	-do-	-do-
	11.09.2023	(Employees') Pension (Second		
		Amendment) Rules, 2023.		
291.	<u>G.S.R.828(E)</u>	The Insurance Ombudsman (Amendment)	-do-	-do-
	09.11.2023	Rules, 2023.		
292.	Notification No. F.No. Sec/NCISM/Reg(1)/2023	The National Commission for Indian		Published in Gazette of
	28.11.2023	System of Medicine (Recognition of		India, Part-III, Section 4.
		Qualifications) Regulations, 2023.		
293.	Notification No. F.No. Sec/NCISM/Regulation/2023-	The National Commission for Indian	-do-	-do-
	<u>1</u>	System of Medicine (Medical Research in		
	28.11.2023	Indian System of Medicine) Regulation,		
		2023.		
294.	G.S.R.128	The Ministry of Home Affairs, Assam	19.12.2023	Published in weekly
	07.10.2023	Rifles, Subedar Major (Electrical and		Gazette of India, Part-II,
		Mechanical), Subedar (Electrical and		Section 3, Sub-section (1).
		Mechanical) and Naib Subedar (Electrical		
		and Mechanical), Group 'B' Combatised		
205	C C P 710(F)	Posts, Recruitment Rules, 2023.	1	D 11: 1 1
295.	G.S.R.718(E)	The Ministry of Home Affairs, Indo-	-do-	Published in Gazette of
	04.10.2023	Tibetan Border Police Force, Tailor Cadre, Group 'B' and 'C' Posts Recruitment		India, Extraordinary, Part- II, Section 3, sub-section
		Rules, 2023.		(i).
296.	G.S.R.599(E)	The Ministry of Home Affairs, Indo-	-do-	-do-
∠ 3 0.	<u>G.S.R.399(E)</u> 11.08.2023	Tibetan Border Police Force, Head	-uo-	-40-
	11.08.2023	Constable (Cook, Washerman, Barber,		
		Water Carrier and Safai Karamchari) Group		
		'C' posts Recruitment Rules, 2023.		
297.	G.S.R.582(E)	The Ministry of Home Affairs, Indo-	-do-	-do-
271.	02.08.2023	Tibetan Border Police Force, Animal	40-	do-
	02.00.2023	Transport Cadre (Group 'B' and Group 'C')		
		posts, Recruitment Rules, 2023.		
		poss, resistantial reals, 2025.		
		l .	l	

298.	G.S.R.583(E)	The Ministry of Home Affairs, the Indo-	19.12.2023	Published in Gazette of
	02.08.2023	Tibetan Border Police Force, Education and Stress Counsellor Cadre (Group 'A' posts) Recruitment Rules, 2023.		India, Extraordinary, Part- II, Section 3, sub-section (i).
299.	G.S.R.388(E) 25.05.2023	The Special Protection Group Rules, 2023.	-do-	-do-
300.	<u>G.S.R.151</u> 28.10.2023	The Sashastra Seema Bal, Group 'B' Combatised (Non-Gazetted) Motor Transport and Mechanic Cadre posts Recruitment Rules, 2023.	-do-	Published in weekly Gazette of India, Part-II, Sectin 3, Sub-section (i).
301.	<u>G.S.R.152</u> 28.10.2023	The Sashastra Seema Bal, Group 'C' Tech (Armament) Cadre Recruitment Rules, 2023.	-do-	-do-
302.	<u>G.S.R.750(E)</u> 17.10.2023	The Indian Administrative Service (Cadre) Amendment Rules, 2023.	20.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
303.	<u>G.S.R.751(E)</u> 17.10.2023	The Indian Police Service (Cadre) Amendment Rules, 2023.	-do-	-do-
304.	G.S.R.752(E) 17.10.2023	The Indian Forest Service (Cadre) Amendment Rules, 2023.	-do-	-do-
305.	<u>G.S.R.606(E)</u> 17.08.2023	The Consumer Protection (Consumer Disputes Redressal Commissions) (Amendment) Rules, 2023.	-do-	-do-
306.	G.S.R.681(E) 22.09.2023	The Consumer Protection (Qualification for appointment, method of recruitment, procedure of appointment, term of office, resignation and removal of the President and members of the State Commission and District Commission) Rules, 2020.	-do-	-do-
307.	S.O.4221(E) 25.09.2023	The Removal of Licensing Requirements, Stock Limits and Movement Restrictions on Specified Foodstuffs (Second Amendment) Order, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
308.	S.O.4826(E) 06.11.2023	The Removal of Licensing Requirements, Stock Limits and Movement Restrictions on Specified Foodstuffs (Third Amendment) Order, 2023.	-do-	-do-
309.	G.S.R.640(E) 31.08.2023	The Legal Metrology (Packaged Commodities) (Amendment) Rules, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).

310.	G.S.R.714(E) 03.10.2023	The Legal Metrology (Packaged Commodities) (Amendment) Rules, 2023.	20.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
311.	G.S.R.722(E) 06.10.2023	The Legal Metrology (Packaged Commodities) (Amendment) Rules, 2023.	-do-	-do-
312.	Notification No. HQ-13073/1/2020-AUTH.II(E) 03.10.2023	The Aadhaar (Authentication and Offline Verification) Amendment Regulations, 2023.	-do-	Published in Gazette of India, Part-III, Section 4.
313.	Notification No. F.No. A-12013/13/RR/2016- UIDAI(E). 26.09.2023	The Unique Identification Authority of India (Appointment of Officers and Employees) Amendment Regulations, 2023.	-do-	-do-
314.	Notification No. HQ-13073/1/2020-AUTH.II-HQ(E) 26.09.2023	The Aadhaar (Payment of Fees for Performance of Authentication) Regulations, 2023.	-do-	-do-
315.	Notification No. F.No. HQ-21026/1/2022-LEGAL- HQ(E) 29.09.2023	The Aadhaar (Enrolment and Update) Amendment Regulations, 2023.	-do-	-do-
316.	G.S.R.226(E) 27.03.2023	The Central Motor Vehicles (Second Amendment) Rules, 2023.	21.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
317.	<u>G.S.R.289(E)</u> 13.04.2023	The Central Motor Vehicles (Third Amendment) Rules, 2023.	-do-	-do-
318.	G.S.R.302(E) 18.04.2023	The All India Tourist Vehicles (Permit) Rules, 2023.	-do-	-do-
319.	G.S.R.337(E) 01.05.2023	The Central Motor Vehicles (Fourth Amendment) Rules, 2023.	-do-	-do-
320.	G.S.R.453(E) 21.06.2023	The Central Motor Vehicles (Fourth Amendment) Rules, 2023.	-do-	-do-
321.	G.S.R.663(E) 12.09.2023	The Central Motor Vehicles (Fifth Amendment) Rules, 2023.	-do-	-do-
322.	G.S.R.698(E) 27.09.2023	The Central Motor Vehicles (Sixth Amendment) Rules, 2023.	-do-	-do-
323.	G.S.R.720(E) 05.10.2023	The Central Motor Vehicles (Seventh Amendment) Rules, 2023.	-do-	-do-
324.	G.S.R.746(E) 17.10.2023	The Central Motor Vehicles (Eighth Amendment) Rules, 2023.	-do-	-do-
325.	G.S.R.823(E) 07.11.2023	The Central Motor Vehicles (Ninth Amendment) Rules, 2023.	-do-	-do-

326.	<u>G.S.R.877(E)</u>	The Ministry of Civil Aviation (Height	21.12.2023	Published in Gazette of
	06.12.2023	Restrictions for Safeguarding of Aircraft		India, Extraordinary, Part-
		Operations) Second Amendment Rules,		II, Section 3, sub-section
		2023.		(i).
327.	<u>G.S.R.733(E)</u>	The Aircraft (First Amendment) Rules,	-do-	-do-
	11.10.2023	2023.		
328.	Notification No. JERC-JKL/Reg/2023/15	The Joint Electricity Regulatory	-do-	Published in Gazette of
	23.11.2023	Commission for the UT of Jammu &		India, Part-III, Section 4.
		Kashmir and the UT of Ladakh (Procedure		
		for filing Appeal before the Appellate		
		Authority) Regulations, 2023.		
329.	Notification No. JERC-JKL/Reg/2023/14	The Joint Electricity Regulatory	-do-	-do-
	08.12.2023	Commission for the UT of Jammu &		
		Kashmir and the UT of Ladakh		
		(Compliance Audit) Regulations, 2023.		
330.	Notification No. F.No. PNGRB/Tech/5-	The Petroleum and Natural Gas Regulatory	-do-	-do-
	RO/(1)/2022(P-3803)	Board (Technical Standards and		
	02.11.2023	Specifications including Safety Standards		
		for dispensing of Automotive Fuels)		
		Amendment Regulations, 2023.		
331.	Notification No. F.No. STD/SP-21/T(Alcohol-4)	The Food Safety and Standards (Alcoholic	-do-	-do-
	22.08.2023	Beverages) First Amendment Regulations,		
		2023.		

UTPAL KUMAR SINGH Secretary General